



THE  
**JAMMU & KASHMIR GOVERNMENT GAZETTE**

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Vol. 131] Jammu, Sat., the 15th Sept., 2018/24th Bhad., 1940. [No. 24-f

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Separate paging is given to this part in order that it may be filed as a  
separate compilation.

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**PART I-B**

**Jammu and Kashmir Government—Notifications.**

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GOVERNMENT OF JAMMU AND KASHMIR  
CIVIL SECRETARIAT—GENERAL ADMINISTRATION  
DEPARTMENT

Notification

Srinagar, the 15th September, 2018.

SRO-404.—In exercise of the powers conferred by proviso to section 124 of the Constitution of Jammu and Kashmir and in supersession of all rules/orders pertaining to the procedure for recruitment of Class-IV

posts, the Governor hereby directs that the selection of Class-IV posts borne on establishment of all the Government Departments shall be made solely on the basis of a written examination to be conducted by the Jammu and Kashmir Services Selection Board with the condition that the selection against State, Divisional and District cadre posts shall be restricted to the candidates who are eligible for selection in these cadres as per the extant rules :

Provided that the Government in the General Administration Department may, in exceptional circumstances, exclude any Government Department from the purview of this notification :

Provided further that the ~~procedure~~ procedure for selection for the posts for which selection process has already been initiated by the Empowered Committee(s) shall continue to be governed by the rules/orders in force on the date of issuance of this notification.

The qualification for recruitment of Class-IV posts shall continue to be governed by Notification SRO-99 dated 7th April, 2008.

By order of the Governor.

(Sd.) HILAL AHMAD, IAS,

Commissioner/Secretary to the Government,  
General Administration Department.

omitted by S.O 343 dt 11-11-2020